

Annexure-1

Name of the corporate debtor: Shri Nath Resedenci Pvt. Ltd.; Date of commencement of liquidation: 16.02.2024; List of stakeholders as on: 03.05.2024

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Bank of Baroda	1/4/2024	865,310,950	865,310,950	Secured Financial Debts	865,310,950	YES	EM of diverted land admeasuring 45000 Sq. Mtrs of land (i.e. total land of 52007 sq mtrs-7007 sq mrs for phase-I) situated at 80ft. road, NH 2, Opp. Kamayani Hospital, Sikandra, Agra. EM of the construction of 524880 sq ft phase-II (towers C-1, C-2, C-3, J & K having 360 Flats of 3BHK) situated on the above-mentioned land. Hypothecation of building material, equipments, book debts and all current assets both current & future at the project site situated at 80 ft road, NH2, opp. Kamayani Hospital, sikandra, Agra pertaining to flotence Platinum Phase-II (Towers C-1, C-2 C-3, J& K)	865,310,950	100.00					
	Total		865,310,950	865,310,950		865,310,950				100			-		